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Title: Introduction of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2007.

SHRI TAPIR GAO (ARUNACHAL EAST): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Constitution (Scheduled Tribes) Order, 1950."

*The motion was adopted.*

SHRI TAPIR GAO : I introduce the Bill.

MR. DEPUTY-SPEAKER: Shri Basudeb Acharia -- not present

Adv. Suresh Kurup -- not present[\[r45\]](#)

**15.44 hrs.**